

5/8115

R.O.C. No. 955/E4/2017

To

The Principal District and Sessions Judge,
Srikakulam.

Sir,

Sub: CONFERENCE - Srikakulam District - District Judicial Officers' Conference of Srikakulam District by the Hon'ble Sri Justice M.S.K. Jaiswal, Administrative Judge of Srikakulam District on 20-08-2017 - Intimation - Regarding.

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I am directed to inform you that the Hon'ble Sri Justice M.S.K. Jaiswal, Administrative Judge of Srikakulam District, has been pleased to accept the request to hold the Conference with all the Judicial Officers' of Srikakulam District, on 20-08-2017.

In this connection, I am to request you to make all necessary arrangements for holding conference as per the agenda items mentioned in the High Court's Circular Rec. No. 3298/E-II/1995, Dt. 23-12-1995 and record the minutes and forward the same to the High Court for perusal.

Ch. P.
Cc
5/5/17

Yours faithfully,

(Signature)

REGISTRAR (ADMINISTRATION)

Copy to:

1. The P.S. to the Hon'ble Sri Justice M.S.K. Jaiswal, (With a request to place the same before His Lordship)
 2. The Registrar (Judicial), High Court of Judicature at Hyderabad. (For information and necessary action)
 3. The Registrar (Protocol), High Court of Judicature at Hyderabad. (For information and necessary action)
 4. The Section Officer, Protocol Section
 5. The Section Officer, O.P. Cell Section,
 6. The Section Officer, W.R.C. Section,
 7. The Section Officer, B. Spl. Section, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh
- } (With a direction to submit necessary material, before the Hon'ble Administrative Judge, in time)

Office of the prin. District Judge, Srikakulam
Date 5.8.17.

//COMMUNICATED//

Deva - 4752
05/08/17

(Signature)
Pr. District Judge,
Srikakulam.

All courts in the district
copy to Superintendent (Accounts) C.O., R.K., U.S., District
court, Srikakulam.
copy to op cell, bench clerk, District C.O. 1, ...